

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 09.01.2020 (THURSDAY)**  
**COURT - II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 931 of 2019	Eastern Electrodes & Coke Pvt. Ltd. Vs. Bhaskar Shrachhi Alloys Ltd.	Vikrant Pachnanda	
2.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	Rohit K. Aggarwal-R1 Anup Kumar-R2
3.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr. <b>With</b>	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
4.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra- VBA Sunder Khatri-IRP
5.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
6.	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Pawan Kumar Pahwa	

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 912-913 of 2019	Anamika Singh & Ors. Vs. Shinhan Bank & Ors.	Moni Cinmoy	Abhishek Puri-R1 Saurabh Kumar-R2 M.K. Pandey-R3
8.	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt. Ltd.	Saad Sher Vani	Kamaldeep
9.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S. Ravichandran, S. Manjula Devi	Kaadambari

<b>10.</b>	Comp. App. (AT) (Ins) No. 1043- 1044 of 2019	Rajesh Verma Vs. Vani Biochem & Anr.	V. Sridhar Reddy	
<b>11.</b>	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar-R1 Gaurav Srivastava- R2
<b>12.</b>	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt. Ltd.	Sanchit Garga	Abhishek Anand
<b>13.</b>	Comp. App (AT) (Ins) No. 1119 of 2019	Rupesh Kumar Gupta Vs. Punjab National Bank & Anr.	Shyam Agarwal	Pulkit Goyal-R1 Diksha Goyal-R2
<b>14.</b>	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2-R6 Mukesh Gupta-IRP
<b>15.</b>	Comp. App. (AT) (Ins) No. 1141 of 2019	Parvesh Magoo Vs. IREO Grace Realtech Pvt. Ltd.	Aditya Parolia	Saurabh Kalia
<b>16.</b>	Comp. App. (AT) (Ins) No. 1207 of 2019	Vijaya Kumar Vs. Gopalsamy Ganesh Babu. Liquidator & Anr.	Kaushik N. Sharma	T. N. Durga-R1 T. Rai (ENP) Jitender Kumar (ICICI)
<b>17.</b>	Comp. App. (AT) (Ins) No. 1297 of 2019	V.K. Abdul Rahim Vs. The Federal Bank Ltd. & Anr.	Ranjay.N.	PI Jose
<b>18.</b>	Comp. App. (AT) (Ins) No. 1370 of 2019	Chandralekha Construction Pvt. Ltd. Vs. Devi Industrial Engineers	Mukesh Rana	
<b>19.</b>	Comp. App. (AT) (Ins) No. 1394 of 2019	Deep Polymers Ltd. Vs. Bonus Plastics Pvt. Ltd. & Ors.	T Sundar Ramanathan	Sarwaswa Chhajer
<b>20.</b>	Comp. App. (AT) (Ins) No. 1395 of 2019	George Vinci Thomas Vs. Capedge Consulting Pvt. Ltd. & Ors.	Dileep Poolakkot	
<b>21.</b>	Comp. App. (AT) (Ins) No. 1396 of 2019	K. Surekha Vs. Sarvottam Ispat Ltd.	Sourabh Gupta	
<b>22.</b>	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2-R5

**For Hearing**

<b>23.</b>	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Aakanksha Kaul	Mayank Bansal-R1
<b>24.</b>	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul

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**By Order****-sd/-  
Registrar**